



Shri Amit Khare,

Secretary, Ministry of Information and Broadcasting (MIB)

Amit Khare is an Indian Administrative Service officer (1985 batch) of Jharkhand Cadre. He is a graduate from St. Stephen's College, Delhi and post-graduate in Business Administration from IIM Ahmedabad.

Shri Khare has held various assignments in both, Central & State Governments. He was Collector/Dy. Commissioner of 4 districts namely Darbhanga, Begusarai, West Singhbhum (Chaibasa) and Patna. He is noted for his role in bringing to light the infamous 'Fodder Scam' of Bihar in 1996 as the then Deputy Commissioner of West Singhbhum (Chaibasa). He also launched an 'Anti-Superstition Campaign' in the district to save the women, particularly widows, from harassment due to superstition prevailing in the society. Later on, a legislation on 'Anti-Superstition' was passed by the state of Bihar.

He has long years of experience in Finance as also in the field of Education. He was Secretary, Board of Revenue, Bihar, the first Commissioner of Commercial Taxes of Jharkhand, Additional Finance Commissioner, Jharkhand and Principal Secretary and Additional Chief Secretary, Finance & Planning Department, Jharkhand. He also served as Secretary, Human Resource Development, Secretary Information & Public Relations Department, Jharkhand and Principal Secretary to Governor, Jharkhand as also Vice Chancellor of Ranchi University.

Shri Khare served the Central Government for 6 years as Joint Secretary, Higher Education from August 2008 to August 2014 looking after UNESCO, Education Policy and Book Promotion & Copyrights. He also served as Member Secretary of National Pharmaceutical Pricing Authority from September 2014 to April 2015. On return from central deputation, he served as Principal Secretary/ ACS, Finance-cum- Planning Department and Development Commissioner of Jharkhand from April 2015 to May 2018.

He took over as Secretary, I&B, Government of India on 31st May 2018. During the last year, he has brought major reforms in information, broadcasting and films sectors. Various initiatives were taken in critical areas of Ease of Doing Business, Film Facilitation, Co-production avenues, modifications in Cinematograph Act to curb film piracy, cadre management of Indian Information Service, devising integrated communication campaigns and streamlining various advertisement policies.